

accident of the previous Dakota aircraft. This also met with the same fate. I do not know what further enquiry they will have and whether any pilot will have the courage to fly in that region.

Shri S. M. Banerjee: Since this is the second accident of this type, may I know whether the Government will investigate and satisfy itself that this is not due to any shooting down of the plane by some hostile people? May I know whether this aspect of the matter will be looked into?

Shri Jagjivan Ram: That is for the Nepal Government to ascertain. Hon. Members forget that this accident did not take place in our territory, but it took place in Nepalese territory.

Shri S. M. Banerjee: I fully agree with the hon. Minister's statement. But in this accident an official of the Indian Embassy was involved and out of six people four were Indian nationals who were killed. I want to know whether after the second accident the Government of India also will take up the matter seriously and satisfy themselves that these accidents were only accidents and were not due to anything else?

Shri Jagjivan Ram: Every accident is investigated into and this also will be investigated. I do not understand how the hon. Member desires that we should investigate into this and see whether there was anything other than accident.

Shri Daji: In view of the seriousness as has just been pointed out by my hon. friend may I know whether the Government of India would request the Nepalese Government—now that there have been two accidents of the same type—to associate our officers with the investigation into these accidents?

Shri Jagjivan Ram: As a matter of fact, hon. Members should remember that without our requesting the Nepal Government to associate our officers in the previous enquiry, the Nepal Government themselves requested us to help them by lending the services of one of our Aircraft Inspectors for investigating into the causes of the accident.

Shri Daji: And now?

Shri Jagjivan Ram: Now? It is very easy to suggest, but it is not very easy to induce our officers to undertake investigation in that area.

Shri Joachim Alva: During the period of the first and second Nepali air crash, did the Communications Ministry devise any means through the Indian Airlines, of offering some kind of long-term or short-term assistance by way of radar assistance either by lending or fitting the apparatus reconnoitring the Terrain and loan out other instruments?

Shri Jagjivan Ram: What is the radar assistance in that area?

Shri Joachim Alva: That is good neighbourly assistance.

Shri Jagjivan Ram: Radar assistance can be considered only for important aerodromes like Khatmandu and others. That can be considered only if the request comes from the Government concerned and not otherwise.

6 Scarcity Conditions in Kurnool District

S.N.Q. 14. Shri Venkatasubbaiah: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that acute scarcity conditions are prevailing in Pathikunda, Abur, Dronachalam and Adoni Taluks of Kurnool District in Andhra Pradesh;

(b) whether many villages are suffering for want of drinking water and shortage of foodstuffs; and

(c) whether the State Government have approached the Central Government for assistance to relieve the distress of the people?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) There was insufficient rainfall during the month of July, 1962, but subsequent rains have improved the condition of standing crops. No acute drought conditions are now prevailing in these taluks.

(b) and (c). No, Sir.

Shri Venkatasubbaiah: With the coming in of the rains now in this part of the month, it is neither useful to the standing crop which has been sown in June nor useful to transplantation. When that is the position, do Government propose to do anything to relieve the distress of the people there because the rains are not now going to alleviate their suffering?

Shri A. M. Thomas: To a certain extent what my hon. friend has has stated is correct. But according to a latest telegraphic information that we have received from the State Government, there have been subsequent rains which have relieved the anxiety, and the condition of the standing crop is stated to have improved.

Shri Venkatasubbaiah: May I know whether the Government is aware of the fact that there has been a large scale migration of people from the taluka of Alur because there was a great scarcity of drinking water with the result that the Government had to send water through lorries; and, if so, may I know whether the Government is going to give any assistance to solve this long-standing water scarcity in that area?

12.10 hrs.

Shri A. M. Thomas: It is a fact that Kurnool is part of the Rayalaseema area and it is frequently affected by droughts. The State Government is taking the necessary

steps. Recently, they have sent up a draft plan covering an investment of Rs. 8 crores odd for the Rayalaseema area. So, all those steps which are possible of being taken are being taken. For the distress relief works the State Government sanctioned Rs. 75,000 and another Rs. 14,000 has been sanctioned for augmenting drinking water supply. There is a scheme under the National Water Supply and Sanitation Programme for the two talukas which have been mentioned by my hon. friend, which covers about 67 villages, for water supply. In this matter, no short-term remedy is possible; it has to be a long-term programme of digging of more wells etc. As the hon. House knows, the Planning Commission has now increased the allotment towards minor irrigation and the Andhra Pradesh Government would certainly take advantage of the additional allotment.

Shri Ranga: Is it a fact that the Andhra Pradesh Government has made a recommendation to the Government of India for short-term assistance for giving relief to the people of Anantpur and Kurnool districts also?

Shri A. M. Thomas: Recently, the Andhra Pradesh Agriculture Minister was here when we discussed the matter with him. With regard to the question of foodgrain supply, there will not be any difficulty. There are five hundred odd fair price shops functioning there and he has been assured that all the requirements for distribution by the fair price shops would be met. We have sufficient stocks in the Central reserve. With regard to the other matter, as I have already stated, a scheme is under consideration of the Central Government involving an expenditure of Rs. 8.7 crores.

Shrimati Yashoda Reddy: Is it a fact that the Agriculture Minister of Andhra Pradesh has told the Central Government, although there is not much difficulty about food, as the hon. Deputy Minister was just now

pleased to answer, they have allotted a sum of Rs. 8.71 crores.....

An Hon. Member: Not yet allotted.

Shrimati Yashoda Reddy: My information is that a pilot scheme was sent by the Andhra Pradesh Government to Central Government for allotment of Rs. 8.71 crores and that the Central Government is satisfied with the broad principles of the pilot scheme. If that is so, will they consider the question of granting that amount immediately?

Shri A. M. Thomas: Most of the schemes covered by the so called pilot scheme that has been sent by the State Government are already included in the Third Plan schemes of the State Government, and any additional amount that would be necessary to meet minor irrigation projects and other things would be made available to them.

Mr. Speaker: Now the calling attention notice.

Shrimati Yashoda Reddy: I was saying about outside the Plan allotment.

Shri A. M. Thomas: Outside the Plan also....

Mr. Speaker: Order, order. I have called the calling attention notice.

WRITTEN ANSWERS TO QUESTIONS

नेपाल को भारतीय तैय्य यात्री

*८४६. श्री रा० सो तिवारी :
श्री बा० बर्मा :

का प्रवक्त मंत्री यह बताने की क्षमा करेंगे कि :

(क) क्या यह सच है कि भारतीयों के नेपाल को संाना में प्रवेश पर रोक लगा दो गई है और मलान्मा बुद्ध की जन्मभूमि, लुम्बिनी, जाने वाले तीर्थयात्रियों से नेपाली विरुद्ध में पथ-रु देने के लिये कहा जाता है

(ख) यदि हाँ, तो सरकार ने इस संबंध में क्या पग उठाये हैं कि यात्रियों को न रोक जाये ; और

(ग) क्या इस संबंध में भारत सरकार का नेपाल सरकार से पत्र-व्यवहार हो रहा है ?

वैदेशिक फाय मंत्रालय में उपमंत्री (श्री दिनेश सिंह) : (क) नेपाल में भारतीयों के प्रवेश पर या तीर्थ यात्रियों को लुम्बिनी जाने पर कोई रोकटोक नहीं है। नेपाल की अपनी मुद्रा (करेंसी) है और स्थानीय अधिकारियों को इसकी छूट है कि वे चाहें तो अपने टॉल-टैक्स और अन्य स्थानीय प्रभारों (ट्र्युब) की अदायगी नेपाली मुद्रा में करें।

(ख) प्रश्न ही नहीं उठता।

(ग) प्रश्न ही नहीं उठता।

3 Import of Silk

*850. **Dr. L. M. Singhvi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantum and value of imported silk in India during 1960-61 and 1961-62;

(b) what is the total duty collected on it during the above period; and

(c) whether there is any large scale smuggling of silk into India?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

(Quantity in lakh kgm)
(Value in lakh Rs.)

Year	Quantity imported	C.I.F. Value	Custom Duty collected
1960-61	0.69	29.87	16.49
1961-62	1.31	72.00	36.76

(c) No, Sir.